

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/153/2016
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others
UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VIDHYA SHANKAR	ADV. for Petitioner	R. Vidhya Shankar

ORDER

Representing Counsel for the Petitioner present. No representation on behalf of the Respondent. Matter is adjourned for the appearance of the Respondent failing which appropriate order will be passed. Put up on **15.12.2017 at 10.30 A.M.**

-sel ✓
MEMBER (JUDICIAL)

ghk